

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 24362-24363/2013

(Arising out of impugned final judgment and order dated 03-09-2012 in GA No. 2029/2012 and ITAT No. 175/2012 passed by the High Court at Calcutta)

COMMISSIONER OF INCOME TAX KOLKATA XII

Petitioner(s)

VERSUS

M/S CALCUTTA EXPORT COMPANY

Respondent(s)

WITH

SLP(C) Nos.11139/2014, 18274/2014, 11140/2014, 6406/2017, 14698/2014, 26649/2014, 22282/2014, 19974/2014, 36797/2014, 24879/2014, 30611/2014, 24747/2014, 24748/2014, 26780/2014, 24750/2014, 24749/2014, 3512/2015, 19305/2015, 26781/2014, 30639/2014, 36421/2014, 34200/2014, 35170/2015, 12098/2015, 14580/2015, 12097/2015, 2377/2015, 12099/2015, 12101/2015, 12079/2015, 7583/2015, 7156/2015, 10432/2015, 9747/2015, 17567/2016, 9904/2015, 19169/2015, 28514/2015, 28447/2015, 13854/2016, 16454/2016, 23676/2016, 26173/2016, 6277/2017, 23488/2017, 19747/2017, 19751/2017, 19726/2017 and 23489/2017

T.C. (C)No.102/2015

S.L.P. (C) . . .CC Nos.11917/2016 and 12371/2016

Diary No.18542/2017

(FOR CONDONATION OF DELAY IN FILING ON IA 58874/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 58875/2017)

Diary No.18576/2017

(IA FOR CONDONATION OF DELAY IN FILING ON IA 52655/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 52658/2017)

SLP(C) No. 23488/2017

(IA No.59103/2017-CONDONATION OF DELAY IN FILING)

Diary No. 20508/2017

(FOR CONDONATION OF DELAY IN FILING ON IA 69748/2017)

SLP(C) No. 23081/2017

(IA No.77540/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 22584/2017

(FOR ADMISSION and I.R. and IA No.76757/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 23054/2017

(IA No.77838/2017-CONDONATION OF DELAY IN FILING and IA No.77841/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 31-10-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. K.Radhakrishnan, Sr. Adv.
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For Mrs. Anil Katiyar, AOR

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For Respondent(s) Mr. Santosh Paul, Adv.
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Ms. Sumangala Saxena, Adv.

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Mr. Shyamalima Borah, Adv.

Mr. Jay Savla, AOR
Ms. Renuka Sahu, Adv.
Mr. Jasdeep Singh Dhillon, Adv.
Mr. Prabhat Chaurasia, Adv.

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Mr. Ajit Sharma, AOR

Mr. K. V. Mohan, AOR
Mr. R.K.Raghavan, Adv.
Mr. K.V.Balakrishnan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list these matters on 2nd November, 2017.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER